

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

11.

**IA-5715(MB)2023 IN
C.P. (IB)/17(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.03.2024**

NAME OF THE PARTIES:

Punjab National Bank

Vs.

Ogd Services Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Nausher Kohli a/w Adv. Anand Iyek i/b Divya Shah Associates, Ld. Counsel for the Applicant present. Mr. Karan Khetani a/w Ms. Saloni Kapad, A Charvi S i/b Cyril Amarchand Mangaldas, Ld. Counsel for the RP present.
2. Ld. Counsel for the RP submits that the liquidation application is filed before the registry which is under scrutiny not yet been numbered.
3. List this matter for further consideration on **06.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)